

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:2809  
ANSWERED ON:06.08.2015  
Repeal of Handlooms Reservation Act, 1985  
Sampath Shri Anirudhan

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Government proposes to repeal the Handlooms Reservation Act, 1985; and  
(b) if so, the details thereof along with the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE)  
IN THE MINISTRY OF TEXTILES  
(SHRI SANTOSH KUMAR GANGWAR)

- (a): No, Madam.  
(b): Question does not arise.

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